

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4214
ANSWERED ON:29.08.2011
LIFTING OF BAN ON FISH LISTS
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

whether the Government has included 'Sea-Cucumber' and 'Sea-Weeds' in the banned lists of fish; if so, the details thereof; and the steps taken by the Government to lift the ban from the said banned lists?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) The Government of India has included all Holothurians (Sea Cucumber) in the Schedule-I of the Wild Life (Protection) Act, 1972 vide Gazette Notification dated 11.07.2001. Further, Sea weeds are not fishes and have not been included in the Schedules of the Wild Life (Protection) Act, 1972.

(c) Presently, there is no proposal to de-list the Sea Cucumbers from the Schedule-I of the Wild Life (Protection) Act, 1972.